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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00210/2019

Monday, this the 25th day of March, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

S.Suseelamma,
W/o.late G.Kochukuttan Pillai,
Indra Neelam, Opposite S.A.Motors,
(P.O.) Kazhakuttam, Thiruvananthapuram – 695 582. ...Applicant

(By Advocate Mr.P.K.Madhusoodhanan)

v e r s u s

1. Union of India
represented by the Secretary to Government of India,
Ministry of Defence, New Delhi – 110 011.
2. The Flag Officer Commanding in Chief,
Head Quarters, Southern Naval Command,
Naval Base P.O., Kochi – 682 004.
3. The Director,
Principal Controller of Defence Accounts,
(Navy) (Pay Section), No.1 Co-operage Road,
Mumbai – 400 001. ...Respondents

(By Advocate Mr.Rajesh Sukumaran, ACGSC)

This application having been heard on 25th March 2019, the Tribunal on the same day delivered the following :

O R D E R (O R A L)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

The applicant is the widow of a retired employee of the Base Victualling Yard, Kochi. She submits that the family pension being paid to her is much less than what she is entitled to get. She submitted a representation in this regard, a copy of which is available at Annexure A-6.

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2. We feel that at this point the O.A can be disposed of by directing the 2nd respondent to consider the aforesaid Annexure A-6 representation, as expeditiously as possible, at any rate, within a period of 45 days from the date of receipt of a copy of this order. While disposing of the representation due consideration should be extended to the orders of this Tribunal in Annexure A-5. Ordered accordingly.

3. The O.A is disposed of as above. No costs.

(Dated this the 25th day of March 2019)

ASHISH KALIA
JUDICIAL MEMBER

E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER

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List of Annexures in O.A.No.180/00210/2019

- 1. Annexure A-1** – Copy of the Gazette of India, Extra ordinary Part I, Section I, revised pay scales for certain categories of staff.
 - 2. Annexure A-2** – Copy of the relevant extract of Letter dated 13.9.2008 issued by Government of India, Ministry of Finance Letter dated 13.9.2008.
 - 3. Annexure A-3** – Copy of the Office Memorandum dated 13.11.2009 issued by the Director, Government of India, Ministry of Finance, Department of Expenditure, Implementation Cell, New Delhi.
 - 4. Annexure A-4** – A copy of the statement of Pay fixation dated 22.10.2008 issued by the Establishment Officer, Base Victualling Office, Kochi obtained under RTI.
 - 5. Annexure A-5** – A copy of the final order dated 3.4.2018 made in O.A.No.180/569/2014.
 - 6. Annexure A-6** – A copy of the order representation dated 30.7.2018 submitted by the applicant to the 2nd respondent.
 - 7. Annexure A-7** – A copy of the order reminder dated 9.10.2018.
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